



F.No.- CAT/GHY/1/JA/2016/
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
गुवाहाटी न्यायपीठ, गुवाहाटी
GUWAHATI BENCH: GUWAHATI



जनगणना से जन कल्याण

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राजगढ रोड, भाँगागढ/ Rajgarh Road, Bhangagarh,

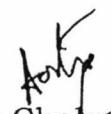
गुवाहाटी-781005/ Guwahati - 781005

दिनांक /Date : 26.02.2024

NOTICE

It is notified for general information of all concerned that since permanent set up of this Bench is not available at Itanagar, Arunachal Pradesh and as on our request, the Deputy Secretary (Law), Government of Arunachal Pradesh vide it's letter no. JUD/CAT-159/2016 dated 23.02.2024 has expressed their inability to facilitate hybrid mode of hearing during the circuit sitting from 26.02.2024 to 27.02.2024, the hearing of cases during the circuit sitting on aforesaid dates will be conducted through physical mode only.

By Order


(Ashis Chakraborty)
Section Officer/Court Officer

Copy to:

1. The PS to Hon'ble Member (J)/HOD, CAT, Guwahati Bench, Guwahati-05.
2. The PS to Hon'ble Administrative Member, CAT, Guwahati Bench, Guwahati-05.
3. The Registrar General, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Itanagar Pmt. Bench.
5. The President/Secretary, Bar Association, Pmt. Bench at Itanagar.
6. The President/Secretary, Bar Association, CAT, Guwahati Bench.
7. Notice Board.